

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:690  
ANSWERED ON:15.05.2000  
POWER PROJECTS IN STATES  
K. KARUNAKARAN

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government are in receipt of proposals from various states including Kerala for setting up of new power projects in the states during 1999-2000;
- (b) if so, the details thereof;
- (c) whether the Government have accorded sanction to the aforesaid proposals; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF POWER

( SHRI P.R. KUMARAMANGALAM )

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 690 TO BE ANSWERED IN THE LOK SABHA ON 15.5.2000 REGARDING POWER PROJECTS IN STATES.

(a) to (d) : A State-wise summary of projects appraised by Central Electricity Authority (CEA) or under examination as on March, 2000, are given in Annex.

In case of projects under examination, consultations are in progress to expedite various pending inputs like clearance from the Ministry of Environment and Forests, fuel linkage, inter-state clearance (if applicable), land and water availability etc.